

Liquidator: Arun Kapoor IBBI Registration No. IBBI/PA-003/IP-N00030/2017-18/10230  
Name of the corporate debtor: Schema Enterprise Private Ltd Date of commencement of Liquidation Process: 13.12.2024; List of creditors as on: 16.01.2025 .  
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Sanjiv Vedprakash Malik		16.11.2021	83,00,000.00	0	Amount paid to lender of CD	0	Yes	0	0	0	83,00,000.00	83,00,000.00	Addl Documents pending
2	Delighted Holdings Pvt Ltd		15.01.2025	466191606.00	210000000.00	Loan	0	No	0	0	0	256191606.00	-	Claim of Rs.26,84,08,310.00 Not admissible on the basis of Deed of Settlement and accounts confirmation.
3	Bellflower Finance Private Limited		15.01.2025	132749649.00	33073961.00	Loan		No				99675688.00	0	Claim of Rs.9,96,75,688.00 Not admissible on the basis of Deed of Settlement and accounts confirmation.
4	Majenta Holdings Pvt Ltd		15.01.2025	175818711.00	136000000.00	Loan		No				39818711.00	0.00	Claim of Rs.3,98,18,711.00 Not admissible on the basis of Deed of Settlement and accounts confirmation.
5	Tirumani Investment Pvt Ltd		15.01.2025	200071576.00	60000000.00	Loan		No				140071576.00	0.00	Claim of Rs.14,00,71,576.00 Not admissible on the basis of Deed of Settlement and accounts confirmation.
6	Touchstone Lending Pvt Ltd		15.01.2025	158935318.00	59642084.00	Loan		No				99293234.00	0.00	Claim of Rs.12,92,93,234.00 Not admissible on the basis of Deed of Settlement and accounts confirmation.
6	<b>Total</b>			<b>1142066860.00</b>	<b>498716045.00</b>			<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>635050815.00</b>	<b>8300000.00</b>	

Arun Kapoor

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Arun Kapoor  
Liquidator

In the matter of Liquidation of Schema Enterprises Private Limited  
IBBI Registration No.:- IBBI/PA-003/IP-N00030/2017-18/10230  
IBBI Registered Address: G-601, Army Co-operative Housing Society, Sector- 09, Nerul (East), Navi Mumbai, Maharashtra – 400706  
IBBI Registered Email ID: arun.kapoor58@yahoo.in  
Authorization For Assignment valid up to: December 31, 2025

Process Specific Address: Arun Kapoor c/o Ancoraa Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703  
Process Specific Email Id: liq.schema@ancoraa.com

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List of unsecured financial creditors belonging to any class of creditors

(Amount in Rs.)

Sl. No.	Name of creditor		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
1	Mr. Ashok P Nandu	Flat No. 702, Tropical Elite	16.01.2025	11100000	11100000	Allottee	No	No			0		Claim Form not received
2	Mr. Rasik Babulal Chhedra	Flat No. 902, Tropical Elite	16.01.2025	15665000	15665000	Allottee	No	No					Claim Form not received
3	Mr. Hiren Hansraj Chhedra	Flat No. 1102, Tropical Elite	16.01.2025	8425000	8425000	Allottee	No	No					Claim Form not received
4	Mr. Ramesh Ratanshi Chhedra	Flat No. 901, Tropical Elite	16.01.2025	20955000	20955000	Allottee	No	No					Claim Form not received
5	Mr. Suraj Ramesh Parmar	Flat No. 1302, Tropical Elite	16.01.2025	5250000	5250000	Allottee	No	No					Claim Form not received
6	Mr. Harshel Mansukh Satra	Flat No. 1502, Tropical Elite	16.01.2025	15750000	15750000	Allottee	No	No					Claim Form not received
7	Mr. Alpesh R Chhadva	Flat No. 1602, Tropical Elite	16.01.2025	18000000	18000000	Allottee	No	No					Claim Form not received
8	Mr. Shailendra A Satam & Sailee Satam	Flat No. 1902, Tropical Elite	16.01.2025	21000000	21000000	Allottee	No	No					Claim Form not received
9	Mr. Shantilal P Satra (Earlier Smita J Bauva)	Flat No. 1402, Tropical Elite	16.01.2025	18000000	18000000	Allottee	No	No					Claim Form not received
10	Mr. Pralhad Sanas	Flat No. 802, Tropical Elite	16.01.2025	16000000	16000000	Allottee	No	No					Claim Form not received
11	Mr. Ishan Satra (earlier Manish Amarshi Shah)	Flat No. 1101, Tropical Elite	16.01.2025	26671200	26671200	Allottee	No	No					Claim Form not received
12	Mr. Amit Shantilal Thakkar	Flat No. 1501, Tropical Elite	16.01.2025	7300000	7300000	Allottee	No	No					Claim Form not received
13	Mr. Shantilal L Nishar	Flat No. 1802, Tropical Elite	16.01.2025	21375000	21375000	Allottee	No	No					Claim Form not received
14	Mr. Deepak D Bheda	Flat No. 1701, Tropical Elite	16.01.2025	12753600	12753600	Allottee	No	No					Claim Form not received
15	Mr. Mansukh P Boricha	Flat No. 1002, Tropical Elite	16.01.2025	18900000	18900000	Allottee	No	No					Claim Form not received
16	Mr. Sachin Jayanti Lal Shah	Flat No. 1202, Tropical Elite	16.01.2025	18000000	18000000	Allottee	No	No					Claim Form not received
17	Mr. Ramesh M Jain	Flat No. 1201, Tropical Elite	16.01.2025	27096692	14717499	Allottee	No	No				12379193	Int calculation, KYC & Bank statement not given
18	Mr. Amarshi Dungalshi Nishar	Flat No. 1702, Tropical Elite	16.01.2025	19426849	12000000	Allottee	No	No				7426849	
19	Mehta Developers	Office No. 201	16.01.2025	745836.00		Allottee	No	No				745836.00	proof of payment to CD not provided
20	Mehta Developers	Office No. 202	16.01.2025	745836.00		Allottee	No	No				745836.00	proof of payment to CD not provided
21	Mehta Developers	Office No. 203	16.01.2025	745836.00		Allottee	No	No				745836.00	proof of payment to CD not provided
22	Mehta Developers	Office No. 204	16.01.2025	483000.00		Allottee	No	No				483000.00	proof of payment to CD not provided
23	Mehta Developers	Office No. 205	16.01.2025	745836.00		Allottee	No	No				745836.00	proof of payment to CD not provided
24	Mehta Developers	Office No. 206	16.01.2025	745836.00		Allottee	No	No				745836.00	proof of payment to CD not provided
25	Mehta Developers	Office No. 207	16.01.2025	745836.00		Allottee	No	No				745836.00	proof of payment to CD not provided
26	Mehta Developers	Office No. 210	16.01.2025	745836.00		Allottee	No	No				745836.00	proof of payment to CD not provided
27	Shruti Ruia	Office 104 & Flat No, 1601	23.01.2025	25100000.00		Not Allottee	No	No			25100000.00		Claim Form not received
28	Sangita Jain (CIRP)	Flat No. 1301, Tropical Elite	08.07.2022	21050000	21050000	Allottee	No	No					
28	<b>Total</b>			<b>35,35,22,193</b>	<b>302912299</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>25100000</b>	<b>25509894</b>	

**Arun Kapoor**  
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